

LOK SABHA

Friday, March 16, 1962/Phalguna 25,  
1883 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Air Space Violation of China

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\*63. { Shri P. G. Deb:  
Shrimati Ila Palchoudhuri:  
Shri Bibhutj Mishra:

Will the Prime Minister be pleased to state:

(a) whether China has sent any protest note to India about air space violation on the 14th January, 1962; and

(b) if so, the reaction of the Government of India thereto?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir.

(b) The Chinese statement that the supplies were dropped in the Chinese post on the Chip Chap river (MR 35.19 N 78.12 E) is not correct. On 14, January, 1962, an Indian aircraft which had gone on a supply dropping mission to the Indian outpost at the track junction 7 miles South-South-East of Dauletbeg Oldi drifted about 3 miles east in a westerly wind and dropped supplies in a Chinese patrol camp set up there. The location is 12 miles forward from the Chinese post on the Chip Chap river about which we had protested to the Chinese Government in our note of 31st October, 1961. We have lodged a protest in the matter and asked the Chinese au-

thorities to issue strict instructions directing that no patrols should be sent out into Indian territory.

श्री रघुनाथ सिंह : यह प्रोटैस्ट नोट जो कि भेजा गया था, इसका उत्तर आया है या नहीं आया है ? मैं यह भी जानना चाहता हूँ कि इस साल के अन्दर कितने एयर-वायोलेशन्स हुए हैं ?

प्रधान मंत्री तथा बंदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : आपने पूछा है कि कितने हुए हैं जिसके मानी हैं कब से कितने हुए हैं । क्या माननीय सदस्य कोई तारीख बताएंगे ?

श्री रघुनाथ सिंह : इस साल कितन हुए हैं ?

श्री जवाहरलाल नेहरू : यकायक तो इसका मैं जवाब नहीं दे सकता हूँ । एक जवाब दिया जा चुका है कि कोई माकूल बड़े पैमाने पर वायोलेशन तो हुआ नहीं है । छोटे मोटे तो होते रहते हैं कुछ हवा के और कुछ मेटाल्स के । हमने देखा है कि इसी में एक पेट्रोल आया और गया ।

माननीय सदस्य ने यह भी पूछा है कि कोई जवाब आया है या नहीं आया है । मेरा ख्याल है कि एक जवाब पैकिंग में हमारी एम्बेसी को कल भेजा गया है । हमें तो वह मिला नहीं है । खबर आई है आया है । हमें अभी तक नहीं आया है । लेकिन मुस्तसिर में यह है कि उन्होंने, जैसा ग्राम तौर से दस्तूर होता है, इन्कार किया है उससे जो बात हमने कही है । उन्होंने अपना कुछ कहा है ।

Shri Tyagi: May I seek a clarification about the location of the Chinese patrol camp? As I understood from the answer of the Deputy Min-

ister this camp is located in our territory. So, if any supplies have been dropped, they have been dropped in our territory. But, unfortunately the enemy has availed of it. Have they returned our supplies or have they used it?

**Shri Jawaharlal Nehru:** In their first message they offered to return the supplies. But we did not think it worth-while to take the trouble to take it back. Probably, they were some perishable food articles. They would not have lasted very long. It appears, as is stated here, that a patrol of theirs moving about put up a tent somewhere and our aircraft which drifted a little thought it was our tent and threw overboard the supplies.

**Shri Tyagi:** But the territory is ours.

**Shri Jawaharlal Nehru:** The whole territory is ours obviously. The territory occupied by them is also ours.

**श्री सुशवक्त राय :** मैं जानना चाहता हूँ कि १ जनवरी १९६२ से कितने एयर-बायोलेशंज हुए हैं जिन के लिए प्रोटेस्ट नोट भेजे गए हैं ?

**श्री जवाहरलाल नेहरू :** बिना दरियापत किए मैं इसका जवाब नहीं दे सकता हूँ । माननीय सदस्य किस जगह के बारे में कह रहे हैं, लद्दाख के बारे में कह रहे हैं या किसी और जगह के बारे में ?

**श्री सुशवक्त राय :** लद्दाख को शामिल करके हिन्दुस्तान के ऊपर जितने एयर-बायोलेशंज हुए हैं उनके बारे में मैं पूछ रहा हूँ ।

**श्री जवाहरलाल नेहरू :** मुझे नहीं मालूम कि लद्दाख में कोई भी हुआ है या नहीं ।

**Shri P. G. Deb:** When there is air violation by China, may I know why this important news is not made known to the public in the interest of the country?

**Mr. Speaker:** The hon. Member says that they must go to the press for immediate publication.

**Shri Jawaharlal Nehru:** Which violation does the hon. Member refer to—air violation?

First of all, when there is a report made of some kind of air violation, it is checked. It takes some time to check it. Sometimes it is not quite clear whether there was a violation or not. After checking we find it out. After that it is normally stated in the House or in the public, wherever it may be. For instance, there was a case not in Ladakh but elsewhere. For about one minute a plane passed by very high up. It was not quite clear whose plane it was. Fast-moving planes cannot, even without any intention to violate, exactly keep to a frontier. There is no frontier in the air. One can only guess where it is. When you see a plane somewhere from the ground it may be some five miles away from the frontier; yet it would appear to be over your head. That is what has happened in the case of so-called violations complained of by China. Our planes have been up there and according to our report have not crossed into Chinese territory. But it may have appeared to them that they did. So, we have to make sure and then give publicity to the fact.

#### Industrial Training Institutes

\*67. **Dr. Samantsinhar:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of Industrial Training Institutes to be established in Orissa during the Third Plan and at which places;

(b) whether any such institutes would be established at the Panchayat Samity level; and

(c) if so, what would be their pattern of finance and administration?

**The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra):** (a) Three.